

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	WP(C)/0011113/2020	M/S.BALASORE ALLOYS LTD VS STATE OF ODISHA	M/S.S.D.DAS VS	// 0 //
2	WP(C)/0011114/2020	DILLIP KUMAR RAY VS STATE OF ODISHA	MR.DILIP RAY (IN PERSON) VS	// 0 //
3	WP(C)/0011115/2020	SUSMITA BHOWMICK VS STATE OF ORISSA	HEMANTA KUMAR ROUT VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :30/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5020/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	M/S.S.D.DAS
2	5021/2020 WP(C)/11115/2020	SUSMITA BHOWMICK-MP	HEMANTA KUMAR ROUT
3	5022/2020 WP(C)/1299/2020	SIDHESWAR ROUT-MP	HEMANTA KUMAR ROUT